

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Ins) No. 1208 of 2019

In the matter of:

Akbar Kothawala

.....**Appellant**

Vs

Megamet Steels Pvt. Ltd. & Ors.

.....**Respondents**

Present:

For Appellant:-Mr. Dhruv Gupta and Mr. Kanishk Rana, Advocates

For Respondent :- Mr. Parikshit Ahuja, Advocate for R-3
Mr. Gurcharan Singh, Advocate for R-1

ORDER

26.02.2020- Due to Paucity of time, this matter could not be taken up.

Post the Appeal for Hearing on **20th March, 2020.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Venugopal M.)
Member (Judicial)

(Shreesha Merla)
Member (Technical)

SC/NN